



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/5229/A

From :- Shri Kaushik Kumar Sharma ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
Special Judge NDPS Court,
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 10th September, 2019.

Sub:- **Casual Leave.**

Ref:- Your Email dated 05.09.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 05.09.2019, has been granted/ rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/5230 / dated 10.9.19

Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.


10/9/19

JT. REGISTRAR (VIGILANCE)

